NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (CAA) No.12/Chd/CHD/2017

In the matter of:

Mukul Sales Pvt. Ltd. & Ors.

....Petitioners.

Present:

Mr.Roopak Bansal, Advocate for petitioners.

No time left. Adjourned to 08.08.2017 for arguments.

Sol / (Justice R.P.Nagrath)

Member (Judicial)

July 26, 2017.